

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-102

CP No.- 148/241/242/ND/2022

IN THE MATTER OF:

Munni Investment Pvt. Ltd.

....Applicant

Vs.

Pradeep Kumar Aggarwal & Anr.

.....Respondent

SECTION

U/s 241-242

Order delivered on 15.09.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Anju Jain And Hitesh Sachar
For the Respondent : Ms. Pallavi Tayal

ORDER

List the matter before the Regular Bench on **21.09.2022.**

—Sol—

**(RAHUL BHATNAGAR)
MEMBER (T)**

—Sol—

**(JUSTICE TELAPROLU RAJANI)
MEMBER (J)**

Md Saddam